

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1643**

TO BE ANSWERED ON FRIDAY, 16TH DECEMBER 2022

COMPLAINTS OF BOOTH CAPTURING

1643. Shri Adhir Ranjan Chowdhury:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of complaints received by Election Commission of India (ECI) regarding booth capturing in last five state assembly election and general election, constituency-wise;
- (b) whether the ECI is planning to purchase any new generation of EVMs and if so, the details thereof;
- (c) whether the Government has maintained any data regarding complaints received by the ECI for EVM tampering in the said elections;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

**MINISTER OF LAW AND JUSTICE
(SHRI KIREN RIJJU)**

- (a) to (b): The information is being collected and will be laid on the Table of the House.
- (c): No sir.
- (d) to (e): Does not arise, in view of (c) above.
